

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI  
OA 1342/92

New Delhi this the 16th day of January, 1998.

Hon'ble Smt. Lakshmi Swaminathan, Member(J)  
Hon'ble Shri S.P. Biswas, Member(A)

In the matter of

Shri P.L. Saini,  
S/O Late Sh. Bhola Nath,  
R/O 285, Sector-1,  
Sadiq Nagar, New Delhi

Employed  
as Assistant Meteorologist,  
India Meteorological Department,  
Lodhi Road, New Delhi-3

.Applicant

(By Advocate Shri G.D. Gupta, learned counsel  
through proxy counsel Sh. Pramod Gupta)

**Vs**

1. Union of India  
Through its Secretary,  
Ministry of Science and Technology,  
Technology Bhawan,  
New Mehrauli Road,  
New Delhi-16

2. Director General of Meteorology,  
India Meteorology Department,  
Lodi Road, New Delhi-3

.Respondents

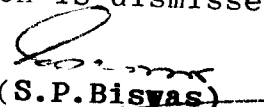
(By Advocate Sh. S.M. Arif)

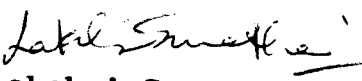
**O R D E R (ORAL)**

(Hon'ble Smt. Lakshmi Swaminathan, Member(J))

Shri Pramod Gupta, proxy counsel submits that he wishes  
to withdraw the application.

2. Permission to withdraw the OA is granted. Accordingly  
OA is dismissed as withdrawn.

  
(S.P. Biswas)  
Member(A)

  
(Smt. Lakshmi Swaminathan)  
Member(J)